

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-23 -2020

**Mr. Devidas Damodar Sattarkar
and 2 others.**

..... **Petitioners**

V e r s u s

State of Goa and 6 others.

..... **Respondents**

None for the Petitioners.

Ms. S. Kamat, Addl. Government Advocate for the Respondent nos.1 to 4.

Adv. A. D. Bhobe for Respondent no.7.

CORAM: DAMA SESHADRI NAIDU, J.

DATE: 23rd October, 2020.

ORDER:

None appears for the Petitioners. I am told that on the last occasion too, the learned counsel for the petitioners was absent.

2. Post the matter on 27/11/2020.

DAMA SESHADRI NAIDU, J.

AP/-